

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:791
ANSWERED ON:05.03.2007
CLOSURE OF RIWALSAR ZOO
Meghwal Shri Kailash;Shaheen Shri Abdul Rashid

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Central Zoo Authority of India has ordered the closure of Riwalsar Zoo;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether the Forest Department has found any suitable wild habitat to shift or release these animals and birds; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) & (b) Yes, Sir. The Central Zoo Authority (CZA) had cancelled the application seeking grant of recognition to Wildlife Park, Rewalsar under Section 38H (6) of the Wild Life (Protection) Act on 10.5.2006, failing to comply the conditions stipulated by the CZA under Recognition of Zoo Rules, 1992.

(c) & (d) The Forest Department, Government of Himachal Pradesh is taking appropriate steps for rehabilitation of the animals from the Zoo at Rewalsar to other recognised Zoos in the Region.